

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1294 of 2019**

**IN THE MATTER OF:**

**M/s Balaji Associates** ...Appellant

**Versus**

**Mr. V. Venaktachalam** ...Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 1308 of 2019**

**IN THE MATTER OF:**

**Shree Padmalaya Petroleum** ...Appellant

**Versus**

**Mr. V. Venaktachalam** ...Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 1310 of 2019**

**IN THE MATTER OF:**

**Zenith Infrastructure** ...Appellant

**Versus**

**Mr. V. Venaktachalam** ...Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 1311 of 2019**

**IN THE MATTER OF:**

**Pest Control Ideal** ...Appellant

**Versus**

**Mr. V. Venaktachalam** ...Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 1312 of 2019**

**IN THE MATTER OF:**

**Jai Lahari Enterprises** ...Appellant

**Versus**

**Mr. V. Venaktachalam** ...Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 1313 of 2019**

**IN THE MATTER OF:**

**NKS Infra & Contract** ...Appellant

**Versus**

**Mr. V. Venaktachalam** ...Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 1315 of 2019**

**IN THE MATTER OF:**

**Abhijeet Intelligence Security  
and Labour Supplier** ...Appellant

**Versus**

**Mr. V. Venaktachalam** ...Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 1316 of 2019**

**IN THE MATTER OF:**

**M/s. Scop Infrastructure and Company** ...Appellant

**Versus**

**Mr. V. Venaktachalam** ...Respondent

**With**

**Company Appeal (AT) (Insolvency) No. 1317 of 2019**

**IN THE MATTER OF:**

**M/s. M. N. Patil** **...Appellant**

**Versus**

**Mr. V. Venaktachalam** **...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1319 of 2019**

**IN THE MATTER OF:**

**M/s. Patel Erectors** **...Appellant**

**Versus**

**Mr. V. Venaktachalam** **...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1320 of 2019**

**IN THE MATTER OF:**

**Krishna Construction** **...Appellant**

**Versus**

**Mr. V. Venaktachalam** **...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1321 of 2019**

**IN THE MATTER OF:**

**M/s. SaibabaMahadevMandowkar** **...Appellant**

**Versus**

**Mr. V. Venaktachalam** **...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1294 of 2019 &  
Company Appeal (AT) (Insolvency) No. 1308 & 1310 of 2019 to 1313 of 2019  
Company Appeal (AT) (Insolvency) No. 1315 to 1317 of 2019 & 1319 to 1323 of 2019**

**Company Appeal (AT) (Insolvency) No. 1322 of 2019**

**IN THE MATTER OF:**

**Vinod Maniyar**

**...Appellant**

**Versus**

**Mr. V. Venaktachalam**

**...Respondent**

**With**

**Company Appeal (AT) (Insolvency) No. 1323 of 2019**

**IN THE MATTER OF:**

**M/s. D.R. Engineering Services**

**...Appellant**

**Versus**

**Mr. V. Venaktachalam**

**...Respondent**

**Present:**

**For Appellant:**

**Mr. Hrishikesh Chitaley and Mr. Vijay Kari Singh,  
Advocates.**

**For Respondent:**

**Mr. Manish Jha & Mr. Ashish Joshi, Advocates for R-  
1 & R-2  
Mr. Ajith S Ranganathan & Mr. Rohit Rajershi,  
Advocates for R.A.**

**ORDER**

**16.03.2020:** For rectifying of defects, at request of Learned Counsel for Appellant, the matter is adjourned to **07<sup>th</sup> April, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[KanthiNarahari]  
Member (Technical)**

*ha/nn.*